K. VIJAYANAND, I.A.S.,

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CHIEF SECRETARY

Lr.No.NGT/MAUD/CDMA/2025, Dated 16.03.2025

To

The Registrar,
Hon'ble National Green Tribunal,
New Delhi.
(judicial-ngt@gov.in)

Sir,

Sub: State of Andhra Pradesh – Solid & Liquid Waste Management, Legacy Waste Treatment Orders of the Hon'ble NGT, New Delhi dated 05.09.2024 in O.A.No.606 of 2018 – Affidavit with the information submitted – Reg.

Ref: Order of the Hon'ble National Green Tribunal, New Delhi in O.A.No.606 of 2018, dated 05.09.2024.

-::-

I submit that the Hon'ble National Green Tribunal, New Delhi in their order dated 05.09.2024 has directed to file an Affidavit furnishing certain information on Solid & Liquid Waste Management, Legacy Waste Treatment etc., including observations made in the above order.

I therefore, submit an Affidavit submitting the information as directed by the Hon'ble National Green Tribunal, New Delhi, along with Annexures.

I further submit that the State of Andhra Pradesh is making all efforts to ensure compliance of the Orders of the Hon'ble National Green Tribunal issued in O.A.No.606 of 2018, from time to time.

Yours faithfully,

CHIEF SECRETARY

Encl: As above.

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO.606/2018

IN THE MATTER OF:

In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

INDEX

1247

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI
Original Application No.606/2018
(In respect of State of Andhra Pradesh)

Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues

CORAM:

HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

AFFIDAVIT OF THE CHIEF SECRETARY, STATE OF ANDHRA PRADESH

I, K. Vijayanand, S/o Dr K. Narsimhulu, aged about 59 years, Occ: Chief Secretary to Government, Government of Andhra Pradesh, do hereby solemnly and sincerely affirm and state on oath as follows:

1. I submit that I am the Chief Secretary for the State of Andhra Pradesh and as such, I am well acquainted with the facts of the case to depose this Affidavit.

2. I submit that on behalf of the State of Andhra Pradesh, for the hearing held on 05.09.2024 in the present O.A No.606 of 2018, before the Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as Hon'ble Tribunal), the then Managing Director, Swachh Andhra Corporation of Municipal Administration & Urban Development Department has appeared in person, representing the State of Andhra Pradesh.

3. I submit that in the said hearing on 05.09.2024 the Hon'ble Tribunal was pleased to examine the report dated 10.07.2024 submitted by the State of Andhra Pradesh and was pleased to observe certain gaps and

ATTESTOR

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

DEPONENT

CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

deficiencies and has directed the State of Andhra Pradesh to submit fresh action taken report covering the said aspects by way of an affidavit. Hence this Affidavit.

4. **(A) Solid Waste Management:**

(i) The Hon'ble Tribunal has observed that, *"Out of 85.90 Lac MT (LMT) of Legacy Waste, 41.10 LMTs has been remediated but still there is a gap of 44.80 LMTs."*

- In response to the same it is submitted that so far, 50.72 LMTs of Legacy Waste has been remediated fully in 32 Urban Local Bodies and the Land reclaimed is to an extent of Ac.231.35 cents. It is further submitted that as submitted in the Affidavit dated 10.07.2024 (Previous Affidavit), balance legacy waste will be remediated by March, 2026. The ULB-wise quantity of legacy waste treated & land reclaimed are filed herewith as **Annexure-I**.

(ii) The Hon'ble Tribunal has observed that, *"Waste processing is reported in aggregate whereby wet waste of 3790 TPD is processed by 123 ULBs through composting, bio CNG and Integrated facilities. However, no details are provided on the quality of compost produced and its utilization."*

- In response to the same it is submitted that the quality of compost generated is being monitored on monthly basis to ensure compliance with the prescribed standards. The compost

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT

CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

produced from Wet Waste Processing Facilities are undergoing quality checks and the certificates verifying compliance with the standards of the Fertilizer Control Order (FCO) have also been obtained. These measures ensure that compost meets the required parameters before putting them to use. Certain Test Reports of city compost in respect of Waste to Compost Plants established at certain ULBs like Palasa, Markapur, Addanki, Amalapuram, Macherala, Repalle etc., are filed herewith as **Annexure-II**.

- It is further submitted that, in line with sustainable waste management practices, the State is taking proactive steps to promote proper utilization of compost generated from the processing facilities. The Compost produced from wet waste is being utilized for agricultural purposes, in urban greenery projects, public parks and for city plantation. Possible best efforts are also being made to create awareness among stakeholders, including Farmers & Municipal Functionaries, about the benefits of usage of compost production and its' role in improving soil health and agricultural productivity. The ULB-wise details on utilization of generated compost are filed herewith as **Annexure-III**.

- With regard to the same necessary tenders have been awarded for establishment of Waste to Compost Plants/Bio-CNG Plants, Integrated Solid Waste Management Projects (ISWM) Projects. It is also submitted that on commissioning of the Waste to Compost Plants/Bio-CNG Plants, ISWM Plants, the ULBs, where

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No. 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT

CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

Windrow Composting is taken up as an interim measure, will continue to send their respective wastes to these Waste to Compost/Bio-CNG/ISWM Plants established.

(iii) The Hon'ble Tribunal has observed that, *"It is also observed that 3100 TPD recyclable and high calorific value waste is processed through two existing waste-to-energy plants and in cement plants. On the demand for wet waste by WTE plants, we direct that, the decision to this effect should be following MSW Rules and in consultation with MoEF & CC and MNRE."*

- In response to the same, it is submitted that 3,100 TPD Dry Waste is being processed through Material Recovery Facilities (MRFs – established as per Interim Plan & as submitted in the Affidavits filed on 14.04.2023 & 11.07.2024 by the State) across various Urban Local Bodies (ULBs) and out of this, 945 TPD recyclable waste is being sent to the Authorized Recycling Agencies, ensuring that valuable materials such as plastics, metals, paper etc., are recovered and integrated into the production cycle. The remaining 2,155 TPD of non-recyclable (combustible) waste is processed through Waste-to-Energy (WTE) Plants established in Guntur & Visakhapatnam and thro' co-processing in Five Cement Plants. Moreover, Combustible Waste is being sent to nearby Cement Factories in accordance with the guidelines issued by the Central Pollution Control Board (CPCB) to ensure efficient energy recovery, while minimizing environmental impacts.

ANDHRA PRADESH NOTARY Name: K. Rammohan Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT
CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

- I also submit that there is an increasing demand for wet waste from the existing Waste-to-Energy Plants in Guntur and Visakhapatnam due to the technology adopted by the Plant Developers. However, the State of Andhra Pradesh is committed to ensure that any decision regarding the diversion of Wet Waste to Waste-to-Energy Plants will be adhered strictly to the provisions of the Solid Waste Management (SWM) Rules, 2016, as well as the guidelines prescribed by Regulatory Bodies.

- I submit that in strict adherence to the directions of the Hon'ble National Green Tribunal, to comply with applicable waste management regulations, to seek regulatory clarity, a formal request will be submitted to the MoEF & CC and MNRE, requesting guidance/advise on the feasibility and environmental implications of utilizing Wet Waste in the two existing Waste-to-Energy Plants and another two Waste to Energy Plants proposed to establish near Rajamahendravaram and near Nellore. Initially it is planned to tie up 22 ULBs to Rajamahendravaram Plant and 9 ULBs to Nellore Plant.

(iv) The Hon'ble Tribunal has observed that "*We further find from Annexure VII (page 1239) that components out of bioremediation and bio mining is being disposed of in low-lying areas rather than its proper management.*"

- In response to the same it is submitted that after the remediation of legacy waste, the generated outputs are being scientifically processed and being utilized for different purposes

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT

CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

in accordance with prescribed norms. The inert, debris and rubble in Construction & Demolition Waste are being utilized for the bottom layer of roads, thereby contributing to sustainable infrastructure development. The compost and bio-soil derived from the remediation process are being used for horticulture activities and the development of green spaces at the remediated sites, enhancing urban greenery and improving environmental aesthetics. Additionally, a Pilot Study is being conducted to enrich bio-soil by blending it with fresh compost, with the objective of enhancing its nutrient value and ensuring it meets the standards of the Fertilizer Control Order (FCO) for potential use in agricultural applications.

- It is further submitted that the Refuse-Derived Fuel (RDF) generated from the legacy waste remediation is being disposed of in Waste-to-Energy (WTE) Plants and co-processed in Cement Plants, ensuring effective energy recovery and minimizing Sanitary Landfill dependency. Other recyclable materials, such as plastics, metals and paper are sent to authorized recycling facilities, thereby promoting resource recovery and circular economy principles.

- It is submitted that the remediation and disposal activities are strictly adhered to the contractual provisions and regulatory guidelines. As per the agreement entered into with the Agency/Contractor, the Contractor is mandated to comply with the guidelines issued by the Central Pollution Control Board (CPCB), New Delhi. It is also submitted that a provision is made in the Agreement that in respect of useful material such as compost, soil conditioner, recyclables, RDF etc., the contactor

ATTESTOR

NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No. 294 GOVERNMENT OF INDIA

DEPONENT

CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

has to conduct lab testing of the recovered material from an NABL accredited lab, for the parameters/guidelines as per the applicable rules. It is also provisioned that that all fractions arising out of the processed waste, including RDF, compost/soil enrichers, C&D waste, and inert materials, must be disposed of scientifically in accordance with CPCB norms and the Solid Waste Management (SWM) Rules, 2016.

- I submit that A.P State remains committed to ensure that remediation processes is complied with environmental standards and that no fraction of the remediated waste is indiscriminately disposed of in low-lying areas. Instead, every effort is made to maximize resource recovery and sustainable waste utilization while adhering to the directions issued by the Hon'ble National Green Tribunal (NGT) and as per the prescribed environmental regulations.

(B) Sewage Management:

(i) The Hon'ble Tribunal has observed that "*With regard to sewage management, against the estimated generation of 1503.20 MLD, the existing treatment capacity is 612.95 MLD but, the extent of capacity utilisation has not been disclosed.*"

- In response to the same, it is submitted that, as per the updated water supply reports, the estimated sewage generation across 123 ULBs is enhanced to 1923.27 MLD, while the existing treatment capacity is 690.90 MLD. It is also submitted that the current Utilization Capacity of the existing Sewage Treatment Plants (STPs) is enhanced to 524.75 MLD.

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT
CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

The operation of STPs is continuously being monitored to ensure the optimal utilization of available treatment capacity and necessary measures are being taken to enhance their efficiency. Additionally, the efforts are underway to improve the collection, conveyance and treatment of sewage to maximize the utilization of installed capacities and address any operational gaps. The ULB wise Existing STPs, Capacities and details of Capacity Utilisation of STPs are filed herewith as **Annexure-IV**.

(ii) The Hon'ble Tribunal has observed that "*We further find that additional upcoming treatment facilities is 2564.69 MLD but their timelines for completion violates Water Act and Hon'ble Supreme Court order in the matter of Paryavaran Suraksha vs. Union of India, reported in (2017) 5 SCC 326.*"

- In response to the same, it is submitted that the existing sewage treatment capacity in the State is 690.90 MLD and additional efforts are being made to bridge the gap between sewage generation and treatment through various projects, which is currently under implementation. At present, STPs with a capacity of 706.86 MLD are under construction in various Schemes. It is further submitted that STPs with a capacity of 267.71 MLD under SBM 2.0 are in the tender stage and STPs with a capacity of 373.27 MLD have been sanctioned under AMRUT 2.0. For the newly constituted ULBs and for another 07 ULBs, where there is deficiency in treatment capacity, DPRs

ATTESTOR

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

DEPONENT

CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

have already been prepared and action is being initiated to take up construction of STPs immediately. The amount spent so far, for construction of sewage treatment plants is Rs.260.00 Crores as against Rs.245.27 Crores submitted on 11.01.2024.

- It is further submitted that the completion of upcoming treatment facilities has faced delays due to various challenges & all necessary efforts are being made by the State to ensure their execution. However, strenuous efforts are being made to ensure the timely completion of these STPs. However, certain challenges have contributed to delays in the execution of some STPs. One of the primary reasons for the delay has been the withdrawal of Contractors, leading to the closure of certain contracts and the need for re-tendering in some more cases. Another significant factor is the acquisition of private land, particularly in smaller ULBs, which has slowed down the commencement of construction in some locations. The process of land acquisition is actively being pursued with the District Collectors concerned, and once it is completed, tenders for the sanctioned projects/STPs will be floated simultaneously to avoid further delays. However, every possible effort is being made to ensure the earliest completion of all ongoing and proposed STPs and necessary corrective measures are being taken to address any operational or procedural bottlenecks, as submitted in the earlier Affidavit filed before this Hon'ble Tribunal.

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT
CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

(iii) The Hon'ble Tribunal has observed that "*Data provided in Annexure IV (page 1231) for 9 STPs in 5 ULBs does not disclose performance in terms of faecal coliform, utilised treatment capacity and final mode of disposal of treated effluent.*"

- In response to the same, it is submitted that the treated sewage is being let out into dry lands etc., & is being used for agriculture purposes and in this regard, it is submitted that the A.P. Pollution Control Board (APPCB) has installed Real Time Water Quality Monitoring Stations (RTWQMS) at 9 STPs in 5 ULBs at the outlet points of Sewage Treatment Plants for Online Monitoring of Treated Water before discharging it into water bodies to check the compliance of the treated sewage collected at the outlet of STPs with the standards issued by GoI, as a pilot basis. The parameters being monitored online at RTWQMS are pH, BOD, COD, TSS and flow rate. The data is integrated with the APPCB website and the details of faecal coliform in the 5 ULBs is submitted. The Performance Results of STPs are also filed herewith as **Annexure-V**.

- I submit that with respect to the reuse of treated water, it is submitted that 233.83 MLD is being reused in 14 ULBs. It is also submitted that the existing STPs release their discharge into water bodies & irrigation canals, some of which is utilised for plantation in parks & central medians, Agriculture, Industrial, Roads sprinkling, Railway locomotive washing etc., after ensuring the discharge standards. It is further submitted that instructions have also been issued to all the Municipal Commissioners to reuse the treated water in Parks, for development of greenery in central dividers, cleaning of roads to mitigate air pollution, ground water replenishment etc.,

ANDHRA PRADESH NOTARY Name: Rabindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT
CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

where there are functional STPs available and also preferably to supply the same to the nearby Industries, which will generate revenue to the ULBs and will reduce pressure on fresh water sources. Therefore, it is submitted that steps for optimum utilization of treated water and for enhancement of its use are being taken, as instructions have already been issued to the Municipal Commissioners concerned. The utilized treatment capacity and final mode of disposal treated effluent are filed herewith as **Annexure-VI**.

5. It is humbly submitted that with respect to the issues of Wet Waste Processing & Legacy Waste Treatment, the updated status in certain issues is submitted as detailed below:

(i) Municipal Solid Waste Processing:

- Tenders have been called for the establishment of Waste to Energy Plant with 12.00 MW at Rajamahendravaram, but no bids have been received and therefore, tenders will again be floated by end of March 2025.
- Another Waste to Energy Plant is proposed to be established in Nellore with a capacity of 10.00 MW. Tenders have already been floated, and bids will be opened on 21st of this month.

(ii) Legacy Waste Treatment:

- Out of 85 Lakh MTs of Legacy Waste, so far, 50.72 lakh MTs (59.00%) of Legacy Waste has been treated, and treatment completed in full in 32 ULBs. In other clustered ULBs, the treatment is in progress and all efforts have been made to complete the treatment by March, 2026.

ANDHRA PRADESH NOTARY Name: Rabindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

ATTESTOR

DEPONENT

CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

1258

6. It is, therefore, prayed that this Hon'ble Tribunal may be pleased to consider the status report submitted by the State of Andhra Pradesh in compliance of the directions dated 11.01.2024 & 05.09.2024 of the Hon'ble Green Tribunal and may be pleased to pass such other order or orders deemed fit and proper in the circumstances of the case and in the interest of justice.

DEPONENT
CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

Solemnly affirmed and signed his name n my presence of this the 16/L day of March, 2025 at Amaravati.

//Before me//

ATTESTOR

16/3/2025

K. RAVINDRA NATH TAGORE
B.Com., LL.B.,
NOTARY
VIJAYAWADA - ANDHRA PRADESH

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 NOTARIAL FIVE RUPEES NOTARIAL GOVERNMENT OF INDIA

VERIFICATION

I, K. Vijayanand, S/o Dr K. Narsimhulu, aged about 59 years, Occ: Chief Secretary for the State of Andhra Pradesh, do hereby verify and declare that the contents stated in the above Paras are true and correct to the best of my knowledge based on the records and as per the legal advice.

Hence, verified on this 16th day March 2025.

(Advocate for the Respondent)

DEPONENT
CHIEF SECRETARY
Government of Andhra Pradesh
Velagapudi, Amaravati,
Guntur District - 522 238.

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 NOTARIAL NOTARIAL GOVERNMENT OF INDIA

16/3/2025

K. RAVINDRA NATH TAGORE
B.Com., LL.B.,
NOTARY
VIJAYAWADA - ANDHRA PRADESH

1260

ANNEXURE - I

ULB Wise Legacy Waste Treated & Land Reclaimed

Sl. No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	Percentage of work completed	Land reclaimed in acers
			in SqKm	Acres	MT	MT		
1	Anakapalli	Narsipatnam	0.006	1.50	6250	0	0	-
2	Anakapalli	Yelamanchali	0.012	3.00	8719	8719	100	3.00
3	Ananthapuramu	Rayadurg	0.021	5.30	67038.895	19089	28	-
4	Ananthapuramu	Kalyandurgam	0.019	4.70	14426	14426	100	-
5	Ananthapuramu	Tadipatri	0.04	9.97	127237	0	0	-
6	Ananthapuramu	Gooty	0.036	9.00	31564.2	1770	6	-
7	Ananthapuramu	Guntakal	0.103	25.40	156000	156000	100	25.40
8	Ananthapuramu	Ananthapuramu	0.047	11.69	332485	332485	100	11.69
9	Annamayya	Madanapalle	0.172	42.56	30084	30084	100	25.02
10	Annamayya	B.Kothakota	0.002	0.60	6935	0	0	-
11	Annamayya	Rajampeta	0.051	12.50	11817	0	0	-
12	Annamayya	Rayachoti	0.074	18.16	17146	17146	100	18.16
13	Bapatla	Bapatla	0.028	6.99	67903	25410	37	-
14	Bapatla	Repalle	0.006	1.38	53602	22180	41	-
15	Bapatla	Chirala	0.032	8.00	12978	0	0	-
16	Bapatla	Addanki	0.028	7.00	12876	0	0	-
17	Chittoor	Chittoor	0.067	16.60	135397	13540	10	-
18	Chittoor	Punganur	0.036	8.90	9526	0	0	-

Sl. No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	Percentage of work completed	Land reclaimed in acers
			in SqKm	Acres	MT	MT		
19	Chittoor	Palamaneru	0.019	4.80	11965	0	0	-
20	Chittoor	Nagari	0.026	6.40	9221	0	0	-
21	Chittoor	Puttur	0.014	3.50	11015	0	0	-
22	Chittoor	Kuppam	0.002	0.60	2555	0	0	-
23	East Godavari	Rajahmahendravaram	0.032	8.00	512495	0	0	-
24	East Godavari	Nidadavole	0.019	4.65	37207	37207	100	2.20
25	East Godavari	Kovvur	0.002	0.50	8775	8775	100	0.50
26	Eluru	Eluru	0.105	25.88	45282	24923	55	-
27	Eluru	Chinthalapudi	0.002	0.50	7300	0	0	-
28	Eluru	Jangareddygudem	0.08	19.77	18736	1453	8	-
29	Eluru	Nuzivid	0.02	5.00	15995	15995	100	5.00
30	Guntur	Tenali	0.016	4.00	63555	6766	11	-
31	Guntur	Ponnur	0.016	4.00	56466	46595	83	-
32	Guntur	Mangalagiri Tadepalli	0.018	4.38	228875	228875	100	4.38
33	Guntur	Guntur	0.145	35.74	480000	480000	100	-
34	Kakinada	Peddapuram	0.012	3.05	19612	13175	67	-
35	Kakinada	Tuni	0.003	0.75	22098	2263	10	-
36	Kakinada	Yeleswaram	0.001	0.30	11022	0	0	-
37	Kakinada	Samalkot	0.012	3.00	37786	16204	43	-

1262

Sl. No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	Percentage of work completed	Land reclaimed in acers
			in SqKm	Acres	MT	MT		
38	Kakinada	Pithapuram	0.021	5.17	24910	17455	70	-
39	Kakinada	Gollaprollu	0.008	2.00	13135	0	0	-
40	Kakinada	Kakinada	0.059	14.66	362375	92823	26	-
41	Konaseema	Amalapuram	0.012	3.00	27910	27910	100	-
42	Konaseema	Ramachandrapuram	0.013	3.30	22143	0	0	-
43	Konaseema	Mandapeta	0.012	2.98	8779	0	0	-
44	Konaseema	Mumidivaram	0.004	1.00	5624	0	0	-
45	Krishna	Pedana	0.004	1.00	5821	0	0	-
46	Krishna	Gudivada	0.019	4.67	50921	50921	100	4.67
47	Krishna	Vuyyuru	0.004	1.00	10000	0	0	-
48	Krishna	YSR Tadigadapa	0.013	3.20	50000	50000	100	1.25
49	Krishna	Machilipatnam	0.007	1.75	52267	52267	100	2.42
50	Kurnool	Gudur	0.004	1.00	17901	0	0	-
51	Kurnool	Adoni	0.09	22.12	34132	34132	100	-
52	Kurnool	Yemmiganur	0.032	8.00	108597	1784	2	-
53	Kurnool	Kurnool	0.076	18.85	150000	150000	100	-
54	Manyam	Palakonda	0.004	1.00	7700	0	0	-
55	Manyam	Parvathipuram	0.014	3.50	11921	0	0	-
56	Manyam	Salur	0.014	3.50	12042	0	0	-
57	Nandyal	Allagadda	0.004	1.07	27259	0	0	-

Sl. No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	Percentage of work completed	Land reclaimed in acers
			in SqKm	Acres	MT	MT		
58	Nandyal	Bethamcherla	0.003	0.70	8030	0	0	-
59	Nandyal	Atmakur	0.022	5.50	11444	0	0	-
60	Nandyal	Nandikotkur	0.019	4.60	11712	0	0	-
61	Nandyal	Dhone	0.292	72.10	73957	27936	38	-
62	Nandyal	Nandyal	0.077	19.10	66475	66475	100	-
63	NTR	Vijayawada	0.179	44.31	648000	648000	100	44.31
64	NTR	Nandigama	0.011	2.60	28049	0	0	-
65	NTR	Jaggiahpeta	0.017	4.08	16552	0	0	-
66	NTR	Tiruvuru	0.004	1.10	20842	20842	100	-
67	NTR	Kondapalli	0.002	0.50	4957	4957	100	0.50
68	Palnadu	Gurajala	0.003	0.70	9198	0	0	-
69	Palnadu	Dachepalli	0.005	1.20	16911	0	0	-
70	Palnadu	Piduguralla	0.004	1.00	77813	0	0	-
71	Palnadu	Macherla	0.005	1.20	3881	0	0	-
72	Palnadu	Sattenapalli	0.012	3.00	50000	23742	47	-
73	Palnadu	Vinukonda	0.006	1.50	64078	0	0	-
74	Palnadu	Narasaraopeta	0.038	9.50	23763	22500	95	-
75	Palnadu	Chilakaluripet	0.054	13.36	168698	168698	100	13.36
76	Prakasam	Markapur	0.007	1.80	8691	0	0	-
77	Prakasam	Giddalur	0.012	2.90	10672	0	0	-

Sl. No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	Percentage of work completed	Land reclaimed in acers
			in SqKm	Acres	MT	MT		
78	Prakasam	Chimakurthy	0.011	2.70	17378	0	0	-
79	Prakasam	Podili	0.002	0.60	5840	0	0	-
80	Prakasam	Kanigiri	0.019	4.60	13301	0	0	-
81	Prakasam	Darsi	0.003	0.80	10950	0	0	-
82	Prakasam	Ongole	0.016	4.00	65902	65902	100	4.00
83	SPS Nellore	Kavali	0.029	7.20	113081	8722	8	-
84	SPS Nellore	Alluru	0.002	0.50	5125	0	0	-
85	SPS Nellore	Kandukur	0.019	4.60	16157	0	0	-
86	SPS Nellore	Buchireddypalem	0.004	1.00	15483	0	0	-
87	SPS Nellore	Atmakur	0.045	11.00	11754	0	0	-
88	SPS Nellore	Gudur	0.026	6.40	35569	0	0	-
89	SPS Nellore	Nellore	0.115	28.29	686810	2469	0	-
90	Sri Satyasai	Dharmavaram	0.061	15.00	240000	240000	100	15.00
91	Sri Satyasai	Penukonda	0.003	0.80	6424	0	0	-
92	Sri Satyasai	Hindupur	0.026	6.50	61499	27565	45	-
93	Sri Satyasai	Madakasira	0.03	7.36	14208	0	0	-
94	Sri Satyasai	Kadiri	0.008	1.98	22987	0	0	-
95	Sri Satyasai	Puttaparthi	0.02	5.00	29507	0	0	-
96	Srikakulam	Amadalavalasa	0.015	3.75	6679	0	0	-
97	Srikakulam	Ichapuram	0.01	2.50	6260	0	0	-

1265

Sl. No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	Percentage of work completed	Land reclaimed in acers
			in SqKm	Acres	MT	MT		
98	Srikakulam	Palasa Kasibugga	0.016	4.00	9626	0	0	-
99	Srikakulam	Srikakulam	0.078	19.35	237841	78551	33	-
100	Tirupati	Tirupati	0.102	25.26	204000	204000	100	25.26
101	Tirupati	Srikalahasti	0.04	9.88	46000	13379	29	-
102	Tirupati	Venkatagiri	0.028	6.83	8088	0	0	-
103	Tirupati	Sullurpet	0.012	3.07	31409	0	0	-
104	Tirupati	Naidupet	0.012	3.00	12963	0	0	-
105	Visakhapatnam	GVMC	0.324	80.00	960000	960000	100	-
106	Vizinagaram	Bobbili	0.011	2.75	14711	1946	13	-
107	Vizinagaram	Rajam	0.014	3.50	12849	3644	28	-
108	Vizinagaram	Nellimarla	0.014	3.50	7727	0	0	-
109	Vizinagaram	Vizianagaram	0.041	10.00	206101	151878	74	-
110	West Godavari	Narsapur	0.036	8.80	51312	23548	46	-
111	West Godavari	Akivedu	0.003	0.75	7312	0	0	-
112	West Godavari	Bhimavaram	0.001	0.15	12545	12545	100	2.34
113	West Godavari	Tadepalligudem	0.02	4.94	14320	14320	100	4.94
114	West Godavari	Tanuku	0.022	5.46	74206	67857	91	-
115	West Godavari	Palacole	0.01	2.54	25181	25181	100	1.25
116	YSR Kadapa	Kadapa	0.112	27.60	108012	90023	83	-
117	YSR Kadapa	Proddatur	0.089	22.00	57914	40861	71	-

Sl. No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	Percentage of work completed	Land reclaimed in acers
			in SqKm	Acres	MT	MT		
118	YSR Kadapa	Jammalamadugu	0.023	5.65	9477	0	0	-
119	YSR Kadapa	Mydukur	0.015	3.80	9828	9828	100	3.80
120	YSR Kadapa	Yerraguntla	0.005	1.20	6235	0	0	-
121	YSR Kadapa	Kamalapuram	0.003	0.75	2555	0	0	-
122	YSR Kadapa	Pulivendula	0.041	10.00	27283	27283	100	10.00
123	YSR Kadapa	Badvel	0.012	2.90	18993	18993	100	2.90
Total			**4.06**	**1003.85**	**8590505**	**5072018**	**59**	**231.35**

ANNEXURE- II

BANKA BIO
CONSERVING YOUR FUTURE

Chadwick's FSM Lab
Research and Development Laboratory
Accredited by DSIR

TESTREPORT

Issued To: **CUBE BIO-ENERGY PRIVATE LIMITED** **Plot No: 450 & 475, 5th Floor, KK Plaza, AyyappaSociety, Madhapur, Hyderabad, Telangana 500081.**	**Test Report No.**	**CUBE01122024-PALASA-185**
	Report Issue Date:	**02.01.2025**
	Registration No.	**CUBE-185**
	Registration Date:	**21.12.2024**
Sample Description: City Compost	**Analysis starting date:**	**22.12.2024**
Quantity Received: 1kg (In Cover) **Sampling site:Palasa**	**Analysis completion date:**	**31.12.2024**
Sample Collected or Submitted by Customer: Sample Tested as Received Basis		

TESTRESULT

S.No.	Parameters	UOM	Test Method	Compost**	Standards
1.	Color	-	Fertilizer Control Order 1985 and S.O. 2803 (E) by Ministry of Agriculture, dated 3.11.2009 (As Amended- July 2021)	DarkBrown	Dark Brown to Black
2.	Odor	-		No Odour	Absence of foul odour
3.	Particle size (on dry basis)	Passed from 4 mm sieve		96.8	Minimum 90% material should pass through 4.00mm sieve
4.	pH @ 25°C	-		7.44	6.00-8.00
5.	Conductivity @ °C	dsm^{-1}		3.78	Maximum 4.0
6.	Bulk Density	g/cc		0.67	Maximum 1.20
7.	Organic Carbon	% by weight		16.4	Minimum 12.0
8.	Moisture content	% by weight		6.48	Maximum 25.0
9.	Total Nitrogen	% byweight		0.96	Minimum 0.8
10.	Phosphates as P_2O_5	% byweight		0.62	Minimum 0.4
11.	Total Potash as K_2O	% byweight		0.66	Minimum 0.4
12.	C:N ratio	-		17:1	Maximum 20.0

** **Remark:** Recommended to be used as city compost as per the FCO standard

Checked By	Authorized Signatory

BANKA BIO
CONSERVING YOUR FUTURE

Chadwick's FSM Lab
Research and Development Laboratory
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TEST REPORT

Issued To: **CUBE BIO-ENERGY PRIVATE LIMITED** **Plot No: 450 & 475, 5th Floor, KK Plaza, Ayyappa Society, Madhapur, Hyderabad, Telangana 500081.**	**Test Report No.**	CUBE011 22024-MARKAPUR-188
	Report Issue Date:	02.01.2025
	Registration No.	CUBE-188
	Registration Date:	21.12.2024
Sample Description: City Compost	**Analysis starting date:**	22.12.2024
Quantity Received: 1kg (in Cover) **Sampling site: Markapur**	**Analysis completion date:**	31.12.2024

Sample Collected or Submitted by Customer: Sample Tested as Received Basis

TEST RESULT

S.No.	Parameters	UOM	Test Method	Compost**	Standards
1.	Color	-	Fertilizer Control Order 1985 and S.O. 2805 (E) by Ministry of Agriculture, dated 3.11.2009 (As Amended- July 2021)	Dark Brown	Dark Brown to Black
2.	Odor	-		Earthy	Absence of foul odour
3.	Particle size (on dry basis)	Passed from 4 mm sieve		96.9	Minimum 90% material should pass through 4.00 mm sieve
4.	pH @ 25°C	-		7.42	6.00-8.00
5.	Conductivity @ °C	dsm^{-1}		3.24	Maximum 4.0
6.	Bulk Density	g/cc		0.64	Maximum 1.20
7.	Organic Carbon	% by weight		14.6	Minimum 12.0
8.	Moisture content	% by weight		5.64	Maximum 25.0
9.	Total Nitrogen	% by weight		0.81	Minimum 0.8
10.	Phosphates as P_2O_5	% by weight		0.64	Minimum 0.4
11.	Total Potash as K_2O	% by weight		0.62	Minimum 0.4
12.	C:N ratio	-		17.8:1	Maximum 20.0

** **Remark:** Recommended to be used as city compost as per the FCO standard

Checked By	**Authorized Signatory**

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TEST REPORT

Issued To : Sanghamithra Research Training and Consultancy Services
Addanki Guntur District,Andhra Pradesh.

Report Date : 15/11/2024
Sample ID No. : ATLES/BC/2109220008
Date of Sample Received : 08/11/2024
Date of Start of Testing : 08/11/2024
Date of completion of testing 10/11/2024
Page No. : 1/1

Letter Reference No. : Requisition Form Date 08/11/2024
Type of Material & Particulars : ORGANIC COMPOST

Sample Qty : 1no **Sample Packing** : Poly Bag
Name of Work/Project : Testing of city compost for Sanghamithra Research Training and Consultancy Services, where the sample was collected at Addanki - Reg

Sr. No.	Name of Test	Units	Test Method	Test Result	As per Organic Fertilizers Covered in Fertilizer (Control) Order, 2009
1	Electrical Conductivity	mmhos/cm	IS 14767:2000	3.75	4.0
2	Colour	--	By Visuval	Black	Brown to Black
3	Moisture Content	%	IS 2720 (Part 2)	21.8	15.0 - 25.0
4	Total Organic Carbon	%	IS 2720 (Part 22)	11.8	12, Max
5	Total Nitrogen	%	IS 14684:1999	5.8	0.8, Max
6	Phosporous	%	IS 10158:1982	1.12	0.4, Min
7	Potassium	%	EPA 7610 (Rev 0)	1.22	0.4, Min
8	C/N ratio	%	METHODS OF ANALYSIS OF BIOFERTILIZERS	5.8	20, Max

Remarks : Sample confirms to with respect to the above requirements.

End of Report

Prepared By

Verified By

For Annoor Test Labs & Engg. Services Pvt. Ltd.
Approved by
ATLES Pvt. Ltd.
S K. Peera Babu
Technical Manager - Mechanical

** This Test Report is subject to the terms and conditions mentioned overleaf **

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TEST REPORT

Issued To : Sanghamithra Research Training and Consultancy Services
Amalapuram,
Konaseema Ambedkar District,
Andhra Pradesh.

Report Date : 23/11/2024
Sample ID No. : ATLES/BC/2109220008
Date of Sample Received : 16/11/2024
Date of Start of Testing : 16/11/2024
Date of completion of testing 18/11/2024
Page No. : 1/1

Letter Reference No. : Requisition Form Date 16/11/2024
Type of Material & Particulars : ORGANIC COMPOST

Sample Qty : 1no **Sample Packing** : Poly Bag
Name of Work/Project : Testing of city compost for Sanghamithra Research Training and Consultancy Services, where the sample was collected at Amalapuram - Reg.

Sr. No.	Name of Test	Units	Test Method	Test Result	As per Organic Fertilizers Covered in Fertilizer (Control) Order, 2009
1	Electrical Conductivity	mmhos/cm	IS 14767:2000	3.75	4.0
2	Colour	--	By Visuval	Black	Brown to Black
3	Moisture Content	%	IS 2720 (Part 2)	22.0	15.0 - 25.0
4	Total Organic Carbon	%	IS 2720 (Part 22)	11.8	12, Max
5	Total Nitrogen	%	IS 14684:1999	5.4	0.8, Max
6	Phosporous	%	IS 10158:1982	1.12	0.4, Min
7	Potassium	%	EPA 7610 (Rev 0)	1.22	0.4, Min
8	C/N ratio	%	METHODS OF ANALYSIS OF BIOFERTILIZERS	6.0	20, Max

Remarks : Sample confirms to with respect to the above requirements.

End of Report

Prepared By

Verified By

For Annoor Test Labs & Engg. Services Pvt. Ltd.
Approved By
ATLES Pvt. Ltd.
S K. Peera Babu
Technical Manager - Mechanical

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TEST REPORT

Issued To : Sanghamithra Research Training and Consultancy Services
Macharla, Palnadu District, Andhra Pradesh.

Report Date : 20/11/2024
Sample ID No. : ATLES/BC/2109220008
Date of Sample Received : 14/11/2024
Date of Start of Testing : 14/11/2024
Date of completion of testing : 15/11/2024
Page No. : 1/1

Letter Reference No. : Requisition Form Date 14/11/2024
Type of Material & Particulars : ORGANIC COMPOST

Sample Qty : 1no **Sample Packing** : Poly Bag
Name of Work/Project : Testing of city compost for Sanghamithra Research Training and Consultancy Services, where the sample was collected at Macharla - Reg

Sr. No.	Name of Test	Units	Test Method	Test Result	As per Organic Fertilizers Covered in Fertilizer (Control) Order, 2009
1	Electrical Conductivity	mmhos/cm	IS 14767:2000	3.90	4.0
2	Colour	–	By Visuval	Black	Brown to Black
3	Moisture Content	%	IS 2720 (Part 2)	22.8	15.0 - 25.0
4	Total Organic Carbon	%	IS 2720 (Part 22)	11.6	12, Max
5	Total Nitrogen	%	IS 14684:1999	5.6	0.8, Max
6	Phosporous	%	IS 10158:1982	1.11	0.4, Min
7	Potassium	%	EPA 7610 (Rev 0)	1.20	0.4, Min
8	C/N ratio	%	METHODS OF ANALYSIS OF BIOFERTILIZERS	5.8	20, Max

Remarks : Sample confirms to with respect to the above requirements.

End of Report

Prepared By

Verified By

ANNOOR TEST LABS & ENGG. SERVICES PVT. LTD. ATLES GANNAVARAM

For Annoor Test Labs & Engg. Services Pvt. Ltd.
Approved By
ATLES Pvt. Ltd.
S K. Peera Babu
Technical Manager - Mechanical

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TEST REPORT

Issued To : Sanghamithra Research Training and Consultancy Services
Repalle, Guntur District, Andhra Pradesh.

Report Date : 23/11/2024
Sample ID No. : ATLES/BC/2109220008
Date of Sample Received : 16/11/2024
Date of Start of Testing : 16/11/2024
Date of completion of testing : 18/11/2024
Page No. : 1/1

Letter Reference No. : Requisition Form Date 16/11/2024
Type of Material & Particulars : ORGANIC COMPOST

Sample Qty : 1no **Sample Packing** : Poly Bag
Name of Work/Project : Testing of city compost for Sanghamithra Research Training and Consultancy Services, where the sample was collected at Repalle - Reg.

Sr. No.	Name of Test	Units	Test Method	Test Result	As per Organic Fertilizers Covered in Fertilizer (Control) Order, 2009
1	Electrical Conductivity	mmhos/cm	IS 14767:2000	3.95	4.0
2	Colour	–	By Visuval	Black	Brown to Black
3	Moisture Content	%	IS 2720 (Part 2)	22.0	15.0 - 25.0
4	Total Organic Carbon	%	IS 2720 (Part 22)	11.4	12, Max
5	Total Nitrogen	%	IS 14684:1999	5.8	0.8, Max
6	Phosporous	%	IS 10158:1982	1.10	0.4, Min
7	Potassium	%	EPA 7610 (Rev 0)	1.22	0.4, Min
8	C/N ratio	%	METHODS OF ANALYSIS OF BIOFERTILIZERS	6.0	20, Max

Remarks : Sample confirms to with respect to the above requirements.

End of Report

Prepared By

Verified

For Annoor Test Labs & Engg. Services Pvt. Ltd.
Approved by
ATLES Pvt. Ltd.
S K. Peera Babu
Technical Manager - Mechanical

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Ph : 08676-256700, 9908056677, 7093910033, E-mail : services@annoorlabs.com, info@annoorlabs.com
CIN : U74140AP2014PTC095031 GSTIN : 37AAMCA8360L1Z3

1273

ANNEXURE -III

ULB Wise Status of Utilization Genrated Compost

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
1	Amudalavalasa	19	Watse to Compost	11	1.98	Farmers for Agriculture & Citizens for Home Composting
2	Ichchapuram	18	Watse to Compost	11	1.98	
3	Palasa- kasibugga	28	Watse to Compost	17	3.06	
4	Rajam	21	Watse to Compost	12	2.16	
5	Bobbili	29	Watse to Compost	16	2.88	
6	Salur	24	Watse to Compost	16	2.88	
7	GVMC	918	Watse to Compost	519	93.42	
8	Narsipatnam	30	Watse to Compost	16	2.88	
9	Yellamanchili	23	Watse to Compost	13	2.34	
10	Adoni	83	Bio CNG	23	4.14	
11	Nuzivid	29	Watse to Compost	16	2.88	
12	Tiruvuru	17	Watse to Compost	9	1.62	
13	Tenali	80	Watse to Compost	44	7.92	
14	Sattenpalle	28	Bio CNG - Piduguralla	13	2.34	
15	Narsaraopet	57	Bio CNG - Piduguralla	13	2.34	
16	Piduguralla	31	Bio CNG	13	2.34	

1274

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
17	Allagadda	20	Watse to Compost	11	1.98	Farmers for Agriculture & Citizens for Home Composting
18	Rayadurgam	30	Watse to Compost	18	3.24	
19	Puttaparty	15	Watse to Compost	8	1.44	
20	Yemmiganur	46	Bio CNG – Adoni	23	4.14	
21	Anantapur	131	Windrow composting	81	14.58	
22	Atmakur K	22	Windrow composting	13	2.34	
23	Badvel	35	ISWM	20	3.6	
24	Dhone	29	Windrow composting	18	3.24	
25	Markapur	35	Watse to Compost	19	3.42	
26	Giddalur	19	Watse to Compost	11	1.98	
27	Kanigiri	22	Watse to Compost	12	2.16	
28	Chirala	42	Watse to Compost	25	4.5	
29	Gudivada	58	Windrow composting	32	5.76	
30	Palamaneru	25	Watse to Compost	15	2.7	
31	Punganur	27	Watse to Compost	16	2.88	
32	Madanpalle	67	Bio CNG	28	5.04	
33	Sullurpet	22	Watse to Compost	12	2.16	
34	Srikakulam	65	ISWM	35	6.3	

1275

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
35	Palakonda	16	Windrow composting	8	1.44	Farmers for Agriculture & Citizens for Home Composting
36	Vizianagaram	119	ISWM	65	11.7	
37	Parvathipuram	26	Windrow composting	14	2.52	
38	Nellimarla	14	Windrow composting	8	1.44	
39	Gudur N	36	Windrow composting	19	3.42	
40	Guntakal	62	Windrow composting	32	5.76	
41	Jaggaiahpet	26	Windrow composting	14	2.52	
42	Jammalamadugu	22	Watse to Compost	12	2.16	
43	Pedana	16	Windrow composting	9	1.62	
44	Vuyyuru	20	Windrow composting	11	1.98	
45	Guntur	363	Windrow composting	200	36	
46	Mangalagiri -Tadepalle	70	Windrow composting	38	6.84	
47	Ponnur	29	Watse to Compost	16	2.88	
48	Chilakaluripet	49	Windrow composting	27	4.86	
49	Bapatla	34	Windrow composting	19	3.42	
50	Repalle	25	Watse to Compost	13	2.34	
51	Vinukonda	30	ISWM	16	2.88	
52	Macherla	28	Watse to Compost	19	3.42	

1276

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
53	Kadapa	167	Windrow composting	95	17.1	Farmers for Agriculture & Citizens for Home Composting
54	Dharmavaram	62	Windrow composting	35	6.3	
55	Kadiri	43	Windrow composting	24	4.32	
56	Gooty	24	Windrow composting	13	2.34	
57	Hindupur	74	Windrow composting	40	7.2	
58	Kurnool	224	Windrow composting	128	23.04	
59	Kalyandurgam	21	WtC	11	1.98	
60	Madakasira	12	Windrow composting	7	1.26	
61	Machilipatnam	89	Windrow composting	49	8.82	
62	Mydukur	22	Windrow composting	12	2.16	
63	Nandigama	22	Windrow composting	12	2.16	
64	Nandikotkur	23	Windrow composting	13	2.34	
65	Gudur K	14	Windrow composting	8	1.44	
66	Nandyal	98	Windrow composting	59	10.62	
67	Proddutur	79	Windrow composting	44	7.92	
68	Pulivendula	32	Watse to Compost	19	3.42	
69	Rajahmundry	168	ISWM	92	16.56	
70	Rajampeta	23	Windrow composting	13	2.34	

1277

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
71	Rayachoti	44	ISWM	26	4.68	Farmers for Agriculture & Citizens for Home Composting
					0	
72	Tadipatri	53	Watse to Compost	31	5.58	
73	Tirupati	208	Bio CNG	110	19.8	
74	Ongole	123	Windrow composting	68	12.24	
75	Chimakurthy	17	Watse to Compost	9	1.62	
76	Addanki	20	Watse to Compost	11	1.98	
77	Kandukur	28	Windrow composting	14	2.52	
78	Kakinada	159	ISWM	87	15.66	
79	Vijayawada	507	Watse to Compost	279	50.22	
80	Gollaprolu	11	Windrow composting	6	1.08	
81	Pithapuram	25	Windrow composting	13	2.34	
82	Peddapuram	24	Windrow composting	13	2.34	
83	Samalkota	28	Windrow composting	16	2.88	
84	Yeleswaram	16	Windrow composting	9	1.62	
85	Ramachandrapuram	21	Windrow composting	12	2.16	
86	Mandapeta	26	Windrow composting	14	2.52	
88	Tuni	12	Windrow composting	6	1.08	

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
88	Mummidivaram	26	Windrow composting	14	2.52	Farmers for Agriculture & Citizens for Home Composting
89	Amalapuram	26	Watse to Compost	14	2.52	
90	Eluru	106	Windrow composting	59	10.62	
91	Tadepalligudem	51	Windrow composting	28	5.04	
92	Tanuku	44	Windrow composting	24	4.32	
93	Palakollu	33	Windrow composting	18	3.24	
94	Narsapuram	29	Windrow composting	16	2.88	
95	Bhimavaram	69	Windrow composting	38	6.84	
96	Nidadavole	21	Windrow composting	12	2.16	
97	Kovvur	19	Clustered with ISWM Rajahmundry	10	1.8	
98	JangareddyGudem	26	Windrow composting	14	2.52	
99	Chittoor	92	Windrow composting	55	9.9	
100	SriKalahasti	39	Windrow composting	23	4.14	
101	Nagari	30	Windrow composting	17	3.06	
102	Puttur	26	Windrow composting	15	2.7	
103	Nellore	300	Windrow composting	165	29.7	
104	Venkatagiri	25	ISWM	13	2.34	
105	Yerraguntla	17	Windrow composting	10	1.8	

1279

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
106	Naidupet	22	Windrow composting	12	2.16	Farmers for Agriculture & Citizens for Home Composting
107	Atmakur N	15	Windrow composting	8	1.44	
108	Kavali	51	Windrow composting	28	5.04	
109	Kondapalli	21	ISWM	12	2.16	
110	Akiveedu	11	Windrow composting	6	1.08	
111	Dachepali	11	Clustered with Existing Bio CNG Piduguralla	6	1.08	
112	Gurazala	9	Clustered with Watse to Compost, Macherla	5	0.9	
113	Darsi	12	Windrow composting	6	1.08	
114	BuchireddyPalem	12	Windrow composting	6	1.08	
115	Penukonda	10	Clustered with Watse to Compost, Puttaparthi	5	0.9	
116	Bethamcharla	14	Windrow composting	9	1.62	
117	Kamlapuram	7	Windrow composting	4	0.72	
118	Kuppam	15	Windrow composting	9	1.62	
119	Y.S.R. -Tadigadapa	29	Clustered with Watse to Compost, Vijayawada	19	3.42	
120	Chintalapudi	4	Windrow composting	2	0.36	

1280

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Qty. of O/p generated through Wet Waste (in TPD)	Utilization of the Generated Compost
1	2	3	4	5	6	7
121	Podili	6	Clustered with Watse to Compost, Kanigiri	3	0.54	Farmers for Agriculture & Citizens for Home Composting
122	Alluru	9	Windrow composting	5	0.9	
123	B.KothaKota	6	Windrow composting	3	0.54	

1281

Annexure -IV

Details of capacity utilization of Existing STPs in the State:

Sl. No.	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Use of treated sewage with Quantity	Operational Status of STP	Compliance Status of STP
1	GVMC	Old town	May-19	38.00	38.00	Operational	Comply
2		Appughar	Sep-10	25.00	25.00	Operational	Comply
3		Mudasarlova	Apr-08	13.00	13.00	Operational	Comply
4		Narava	Aug-01	54.00	54.00	Operational	Comply
5		Anakapalle	Apr-18	15.00	15.00	Operational	Comply
6		Madinabagh		2.00	2.00	Operational	Comply
7		Yathapalem	Apr-08	2.50	2.50	Operational	Comply
8		Sri Nagar	Apr-08	0.50	0.50	Operational	Comply
9		Karnavani palem	Dec-19	5.00	0.00	The work will be integrated with the Smart City Project in Package-II taken up by the GVMC with M/s TATA Projects which is under progress and will be made functional by September-2026.	
10		Mantripalem	Apr-08	1.00	1.00	Operational	Comply
11		Aganampudi	Dec-15	6.00	6.00	Operational	Comply

1282

Sl. No.	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Use of treated sewage with Quantity	Operational Status of STP	Compliance Status of STP
12	GVMC	Rathi Cheruvu	Sep-19	2.00	2.00	Operational	Comply
13		Kommadi / Madhurawada	Aug-18	4.00	4.00	Operational	Comply
14		Bakkannapalem	Aug-11	1.00	1.00	Operational	Comply
15		Marikavalasa	Dec-12	2.00	2.00	Operational	Comply
16		Vambay Colony	Aug-11	3.00	3.00	Operational	Comply
17		YSR Nagar	Aug-11	2.00	2.00	Operational	Comply
18		Boyapalem	Aug-11	1.00	1.00	Operational	Comply
19		Narava	Oct' 2022	54.00	15.00	Operational	Comply
20		Paradesipalem	Aug-22	2.00	0.50	Operational	Comply
Total				**233.00**	**187.50**		
21	Rajamahendravaram	Hukumpeta	Jan-09	**30.00**	**30.00**	Operational	Comply
22	Vijayawada	Ajith Singh Nagar-1	May-11	40.00	40.00	Operational	Comply
23		Ajith Singh Nagar-2	May-12	20.00	20.00	Operational	Comply
24		Ramalingeswar Nagar-1	Jun-12	20.00	20.00	Operational	Comply
25		Ramalingeswar Nagar-2	Oct-06	10.00	10.00	Operational	Comply

1283

Sl. No.	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Use of treated sewage with Quantity	Operational Status of STP	Compliance Status of STP
26	Vijayawada	Autonagar - 1	Mar-05	10.00	10.00	Operational	Comply
27		Autonagar - 2	Dec-18	10.00	10.00	Operational	Comply
28		Jakkampudi	Jul-17	20.00	20.00	Operational	Comply
Total				**130.00**	**130.00**		
29	Tirupathi	Thukivakam		**50.00**	**33.00**	Operational	Comply
30	Kadapa	Nanepally	Aug-12	**20.00**	**10.00**	A new STP 20MLD capacity is under brisk pace of progress at Nanepally under AMRUT Scheme and 75% of work is completed and it will be completed by end of March, 2025.	
31	Pulivendula	Rotarypuram	Oct-22	**10.00**	**5.00**	Operational	Comply
32	Tadipatri	Gannevaripalle	Oct-10	3.50	3.50	Operational	Comply
33		Gannevaripalle	Oct-10	8.00	8.00	Operational	Comply
	Total			**11.50**	**11.50**		
34	Puttaparthy	Sai Nagar	Jul-01	0.50	0.50	Operational	Comply
35		Gokulam	Jul-01	0.50	0.20	Operational	Comply

1284

Sl. No.	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Use of treated sewage with Quantity	Operational Status of STP	Compliance Status of STP
36	Puttaparthy	Prasanthi Gram	Jul-01	0.50	0.00	Under Rehabilitation The rehabilitation works are proposed to be taken up with 15th FC Grants and rehabilitation will be completed and STP will be made functional by Aug-2025	
	Total			**1.50**	**0.70**		
37	Narsaraopeta	CPT Road	Feb-18	**15.55**	**9.50**	Operational	Comply
38	Nellore	Janardhan Reddy Colony	Jul-19	5.00	5.00	Operational	Comply
39		Allipuram	Jul-21	55.00	55.00		
40	Nellore	Drivers Colony		11.00	0.00	The work is resumed by the agency for closing gaps in n the network. Simultaneously HSCs will be given by the MC and STP will be made functional by Aug-2025.	
	Total			**71.00**	**60.00**		
41	Kurnool	Jammichettu	Mar-19	0.80	0.80	Operational	Comply
42		Sankal Bagh	Mar-19	0.80	0.80	Operational	Comply
43		Tungabhadra Pump House	Mar-18	0.80	0.80	Operational	Comply
	Total			**2.40**	**2.40**		

Sl. No.	City / Town	Location of STP	Date of Commissioning	Existing STP Capacity (in MLD)	Use of treated sewage with Quantity	Operational Status of STP	Compliance Status of STP
44	Tadepalli	Mahanadu-1	Dec-18	0.20	0.20	Operational	Comply
45		Mahanadu-2	Dec-18	0.20	0.20		Comply
	Total			**0.40**	**0.40**		
46	Kondapalli	Security Colony		0.80	0.80	Operational	Comply
47			Jan-23	2.00	1.60	Operational	Comply
	Total			**2.80**	**2.40**		
48	Ongole	Koppolu	Oct-22	15.00	15.00	Operational	Comply
49	Yemmiganuru	Soganur road	Jun-22	19.80	5.00	Operational	Comply
Sub Total				**612.95**	**501.40**		

Details of capacity utilization Existing STPs in APTIDCO Housing Colonies

Sl. No	District Name	Name of the ULB	Name of the Location	Capacity in MLD	Qty sewage water treated	percentage of Progress of work
50	Srikakulam	Srikakulam	Patrunivalasa	2.10	2.10	Completed O&M in progress
51	Vizianagaram	Vizianagaram	Saripalli	1.50	1.50	Completed O&M in progress
52	Visakhapatnam	GVMC	Parawada	0.50	-	Completed Trial run in progress
53		GVMC	Satyanarayanapuram	1.50	-	
54	West Godavari	Tadepalli Gudem	a. Kondruprolu-I	2.00	-	Completed Trial run in progress
55			b. Kondruprolu-II	0.75	-	
56		Palakollu	Penukulapadu	3.50	-	
57	Nellore	Kavali	Maddurupadu	1.50	1.50	Completed O & M in progress
58		Atmakur	Nellorepalem	1.00	1.00	
59		Gudur	Gandhinagar	3.70	3.70	
60	East Godavari	Peddapuram	Valuthimmapuram	2.00	-	Completed Trial run in progress
61		Mandapeta	Gollapunta	3.00	-	
62		Pithapuram	Gorsa	0.50	-	
63	East Godavari	Ramachandrapuram	Kothuru (Ph-I)	0.75	-	Completed Trial run in progress
64	East Godavari	Rajamahendravaram	Bommuru-I	1.50	-	Completed Trial run in progress
65		Rajamahendravaram	Torredu	0.50	-	
66		Samalkota	Jaggamvaripeta	0.50	-	
67		Samalkota	Uppuvarisatram	0.50	-	
68	Guntur	Tenali	Chinaravuru	0.60	0.60	Completed O&M in progress
69		Ponnuru	Nidubrolu	1.25	1.25	
70		Chilakaluripeta	Purushothapatnam	2.80	2.80	

Sl. No	District Name	Name of the ULB	Name of the Location	Capacity in MLD	Qty sewage water treated	percentage of Progress of work
71	Visakhapatnam	GVMC	Dabbanda	0.90	-	Civil work completed,Trial run is heldup for want of sewage
72		GVMC	Aganampudi (Tri Junction)	1.10	-	Civil work completed,Trial run is heldup for want of sewage &Power supply
73	Krishna	Vijayawada	Jakkampudi I (A)	0.90	-	Civil work completed,Trial run is heldup for want of sewage &Power supply
74		Vijayawada	Jakkampudi II (B)	0.60	-	
75		Vijayawada	Jakkampudi III (C)	0.90	-	
76		Vijayawada	Jakkampudi IV (D)	0.90	-	
77	Krishna	Gudivada	Mallayapalem I	1.60	1.60	Completed O & M in Progress
78		Gudivada	Mallayapalem II	2.70	2.70	
79		Machilipatnam	Gosangam II	0.50	0.50	
80		Machilipatnam	Rudravaram II	0.70	-	Completed & Trail Run held up for want of sewage
81	Guntur	Mangalagiri	RGK Colony -I	0.80	0.80	completed & O & M in Progress
82		Guntur	Vengalayapalem I & II	1.50	-	completed & Trial run held up for want of sewage
83	Guntur	Repalle	Repalle II	0.60	-	Completed & Trial run held up for want of housing work not yet taken up
84		Piduguralla	Kondamodu II	1.30	-	Completed & Trial run held up for want of housing work not yet completed

1288

Sl. No	District Name	Name of the ULB	Name of the Location	Capacity in MLD	Qty sewage water treated	percentage of Progress of work
85	Guntur	Macherla	Gorrilamandhi-II	0.50	-	completed & Trial run held up for want of housing work not yet taken up
86	Chittoor	Srikalahasthi-II	S.W. Hostel -II	0.90	-	Completed & Trial run held up for want of Sewage & Power suplply
87		Chittoor	Murukum battu -II	1.30	-	
88		Puttur	Nandimangalam -II	0.20	-	
89		Punganur	Ethuru -II	0.70	-	Completed & Trial run in progress
90	Chittoor	Madanapalli	Venkappakota -II	0.90	-	
91		Srikalahasthi-I	Rajiv Nagar -I	1.00	-	Completed & Trial run held up for want of Sewage &Power suplply
92	Nellore	Naidupeta-II	Biradawada	0.90	-	Completed & Trial run heldup for want of sewage and powersupply
93		Sullurupeta-II	Mannarupoluru	0.80	-	
94		Venkatagiri-II	Chevireddypalli	0.80	0.80	Completed & O&M in progress
95		Nellore	Akkacheruvupadu-II	1.60	-	Completed & Trial run heldup for want of sewage and power supply
96	Nellore	Nellore	Kallurupalli-II	1.10	-	Completed & Trial run heldup for want of sewage and power supply
97		Nellore	Kondlapudi II&III	1.20	-	Completed & Trial run heldup for want of sewage and power supply
98	Prakasam	Kandukur	Uppucheruvu-I	1.40	-	Completed & Trial run in progress
99	Vizianagaram	Vizianagaram	Sonia nagar	0.50	-	completed Train run is in progress
100		Saluru	Saluru	0.60	-	
101	Kurnool	Allagadda	Chinthakuntla Village-III	0.60	-	Completed & Trail Run in progress

1289

Sl. No	District Name	Name of the ULB	Name of the Location	Capacity in MLD	Qty sewage water treated	percentage of Progress of work
102	Ananthapuram	Tadipatri I &II	Gannavaripalli -I&II	2.75	-	Civil Work completed.Trial run is held up for want of sewage.
103	Guntur	Adavi takkilapadu	Adavi takkilapadu	2.00	-	Completed Train run is in progress
104	Vishakapatnam	Yelamanchili	Yelamanchili	0.20	0.20	Completed O & M in Progress
105	Guntur	CRDA	Ananthavaram	0.20	0.20	Completed
106	Guntur	CRDA	Dondapadu	0.50	0.50	O & M in Progress
107	Guntur	CRDA	Thulluru	0.20	0.20	
108	Guntur	CRDA	Mandadam	0.20	0.20	
109	Guntur	CRDA	Inavolu	0.30	0.30	
110	Guntur	CRDA	Nowluru	0.30	0.30	
111	Guntur	CRDA	Penumaka	0.30	0.30	
112	Guntur	CRDA	Nidamaruru	0.30	0.30	
	Sub Total			**69.20**	**23.35**	
Grand Total				**682.15**	**524.75**	

1290

Annexure-V

Performance Results of 9 STPs in 5 ULBs

S. No	District	Name of ULB	Location of STPs	Capacity of STP (In MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land / water body)	Designated Best Use Classification of water body	Performance of the STP	Installation of Real-Time Wastewater Quality Monitoring System (RTWQMS) near STPs	Remarks
					pH	TSS in mg/l	BOD in mg/l	Fecal Coliform MPN/ 100 ml					
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Visakhapatnam	GVMC	Old town, GVMC	38.00	7.20	6.00	10.00	440.00	Partly onland for green belt development and remaining into Sea	NA	Complied	Installed and data integrated with APPCB website	STP based on old Technology and the parameters are within the then permissable limts
2			Appughar	25.00	7.16	40.00	15.00	930.00	Partly onland for green belt development and remaining into Sea	NA	Complied	Installed and data integrated with APPCB website	STP based on old Technology and the parameters are within the then permissable limts
3			Mudasarlova	13.00	7.92	37.00	18.00	782.00	Onland for gardening	NA	Complied	Will be installed by the APPCB	STP based on old Technology and the parameters are within the then permissable limts
4			Narava (1^{st} module)	54.00	8.26	12.00	22.00	60.00	Partly supplied to HPCL and remaining into Sea	NA	Complied	Installed and data integrated with APPCB website	STP based on old Technology and the parameters are within the then permissable limts
5			Anakapalle	15.00	7.30	7.00	15.00	720.00	Onland for irrigation	NA	Complied	Will be installed by the APPCB	STP based on old Technology and the parameters are within the then permissable limts
6			Mantripalem	1.00	7.40	30.00	18.00	70.00	Partly onland for green belt development and remaining into Sea	NA	Complied	Installed and data integrated with APPCB website	STP based on old Technology and the parameters are within the then permissable limts

1291

S. No	District	Name of ULB	Location of STPs	Capacity of STP (In MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land / water body)	Designated Best Use Classification of water body	Performance of the STP	Installation of Real-Time Wastewater Quality Monitoring System (RTWQMS) near STPs	Remarks
					pH	TSS in mg/l	BOD in mg/l	Fecal Coliform MPN/ 100 ml					
1	2	3	4	5	6	7	8	9	10	11	12	13	14
7	East Godavari	Rajamahendravaram	Hukumpeta	30.00	7.25	4.50	10.00	68.00	Partly onland for gardening and remaining into Ava drain leading to River Godavari	Class of water-C	Complied	Installed and data integrated with APPCB website	STP based on **old Technology** and the parameters are within the then permissable limts
8	YSR Kadapa	Pulivendula	Rotarypuram	10.00	7.30	7.00	5.00	20.00	Ullimella Lake		Complied	Installed and data integrated with APPCB website	STP is based on **latest Technology** (SBR) and effluent parameters are conforming to CPCB Standarsd
9	Ananthapur	Tadipatri	Gannevaripalle (Yellanuru)	11.50	7.30	92.00	40.00	2420.00	On land for irrigation	NA	Complied	The ULB was directed to install RTM and is to be taken up by ULB	STP based on **old Technology** and the parameters are within the then permissable limts
10	Sri Satya Sai	Puttaparthi	Gokulam	0.50	7.08	65.00	25.00	1011.00	On land for irrigation	NA	Complied	The ULB was directed to install RTM and is to be taken up by ULB	STP based on **old Technology** and the parameters are within the then permissable limts
11	Prakasam	Ongole	Koppolu	15.00	7.30	8.53	5.45	94.00	Partially Green belt development excess into Pothuraju Canal.	NA	Complied	Installed and data integrated with APPCB website	STP is based on **latest Technology** (SBR) and effluent parameters are conforming to CPCB Standarsd

1292

Annexure-VI

CURRENT UTILISATION OF TREATED SEWEAGE WATER

Sl. No	Name of the Region/ULB	No of STPs	Estimate cost (Rs.in Lakhs)	Location of STPs	Installed Capacity of STP	Operating Capacity of STP	Quantity of treated sewage Utilised									Qty of treated sewage utilised (Col 7 to 16)
							Agriculture	Gardening	Irrigation	Industrial	Domestic Flushing	Parks	Roads Sprinkling	Railway locomotive washing	Others	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	17	18
I	**Visakhapatnam Region**															
1	Visakhapatnam	20	16973	GVMC	233.00	187.50	6.50	30.49		22.80					26.16	85.95
II	**Rajamahendravaram Region**															
2	Rajamahendravaram	1	1000.00	(Hukumpeta) (NRCP Scheme)	30.00	30.00		6.00				3.00	2.00		9.00	20.00
3	Vijayawada	2	1702.00	Ramalingeswara Nagar	130.00	130.00	18.00	4.00	0.00	0.00	0.00	4.00	0.00	0.00	19.00	45.00
		2	1472.72	Auto Nagar												
		2	3902.00	Ajit Singh Nagar												
		1	1500.00	Jakkampudi												
4	Eluru	1	3748.00	Denduluru	5.00	5.00									1.00	1.00
III	**Guntur Region**															
4	Narsaraopeta	1	6976	Back Side of Dump yard CPT Road	15.55	8.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	8.50	8.50
5	Tadepalli	2	100.00	Mahanadu Road	0.40	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6	Ongole	1	1840.00	Koppolu	15.00	15.00	15.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	15.00
7	Nellore	1	862.5	Janardhanareddy Colony	5.00	5.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.50	0.50
		1	4997.85	Allipuram	55.00	55.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
		1	1201.75	Driver's colony	11.00	0.00	-	-	-	-	-	-	-	-	-	-
8	Kondapalli	2		Security colony	2.80	1.60	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

1293

Sl. No	Name of the Region/ULB	No of STPs	Estimate cost (Rs.in Lakhs)	Location of STPs	Installed Capacity of STP	Operating Capacity of STP	Quantity of treated sewage Utilised									Qty of treated sewage utilised (Col 7 to 16)
							Agriculture	Gardening	Irrigation	Industrial	Domestic Flushing	Parks	Roads Sprinkling	Railway locomotive washing	Others	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	17	18
IV	**Anantapuramu Region**															
9	Tadipatri	2		Tadipatri	11.50	6.50	6.50	-	-	-	-	-	-	-	-	6.50
10	Puttaparthy	1	120.00	Prasanthigram	0.00	0.00	-	-	-	-	-	-	-	-	-	-
		1		Gokulam	0.00	0.35	-	0.30	-	-	-	-	-	-	-	0.30
		1		Sai Nagar	1.50	0.45	-	-	-	-	-	-	-		-	-
11	Kurnool	3	540.00	1.Jammichettu 2.Sankal Bagh 3.Tungabhadra Pump House	2.40	2.40	0.00	0.10	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.10
12	Kadapa	1	3103	Nanepally	20.00	10.00	-	-	-	-	-	-	-	-	10.00	10.00
13	Pulivendula	1	1416.00	Rotaripuram	10.00	5.00			3.00							3.00
14	Tirupathi	1		Thukivakam	50.00	33.50	20.50	0.50	-	5.00	-	0.50	1.00	-	5.50	33.00
15	Yemmiganuru	1	356.36	Soganur Road	19.80	5.00									5.00	5.00
Total		**50**	**51811.18**		**617.95**	**500.80**	**66.50**	**41.39**	**3.00**	**27.80**	**0.00**	**7.50**	**3.00**	**0.00**	**84.66**	**233.85**

Email **1294** **K. Vijayanand, IAS**

Re: Counter affidavit and other details in O.A. No.606 of 2018 NGT case-reg.

From : Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in> Mon, Mar 17, 2025 10:12 AM

1 attachment

Subject : Re: Counter affidavit and other details in O.A. No.606 of 2018 NGT case-reg.

To : K. Vijayanand, IAS <cs@ap.gov.in>

RESPECTED SIR/MADAM,

PLEASE FILE THE GIVEN DOCUMENT THROUGH E-FILING, TO ENABLE US TO TAKE THIS DOCUMENT ON RECORD. WITHOUT E-FILING RECEIPT, THIS CAN NOT BE TAKEN ON RECORD (REFER OFFICE ORDER DT. 04.09.2024 AVAILABLE ON THE WEBSITE OF NGT.)

FOR TECHNICAL SUPPORT : 011-23043510 (cs-ngt@gov.in)
E-FILING SUPPORT : 011-23043528 (filing.bpl-ngt@gov.in)

---- On Sun, 16 Mar 2025 23:33:05 +0530 **K. Vijayanand, IAS <cs@ap.gov.in>** wrote ---

Dear Sir,

Please find the following attachment regarding Affidavit for O.A. No.606 of 2018, NGT case.

With regards
PS to Chief Secretary

भवदीय / Regards
न्यायिक अनुभाग / Judicial Section
राष्ट्रीय हरित अधिकरण
National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
नई दिल्ली / New Delhi - 110001

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Final Affadavit Filed in O.A.No.606 of 2018 of Honble NGT by Chief Secretary of AP-16.03.2025.pdf
12 MB